

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO.1598
TO BE ANSWERED ON 02.08.2023

CONDITIONS OF WOMEN AND CHILDREN IN MANIPUR

1598. PROF. MANOJ KUMAR JHA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government is aware of the conditions of women and children in relief camps in Manipur;
- (b) if so, details thereof;
- (c) whether Government has taken measures to provide the nutritional requirement of such vulnerable groups;
- (d) if so, the details thereof, if not, the reasons therefor;
- (e) whether Government has taken steps to mitigate the sufferings of women and children affected by conflicts in Manipur; and
- (f) if so, details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (f) For ensuring the nutritional requirement, safety, security, protection and welfare of women and children in the country, including Manipur, the Ministry is implementing three Centrally Sponsored Schemes, viz. (1) Saksham Anganwadi & Poshan 2.0 for improving nutrition indicators in the country (2) Mission Shakti, for safety, protection and empowerment of women; and (3) Mission Vatsalya, for protection and welfare of children.

(i) Saksham Anganwadi & Poshan 2.0: Under the aforementioned scheme, 11,509 AWCs are operational in Manipur where the following package of services are being provided in an integrated manner to pregnant women and lactating mothers and children under the age of six years –

- a. Supplementary Nutrition
- b. Immunization
- c. Health Check-up
- d. Referral Services
- e. Pre-School Non-Formal education and
- f. Nutrition & Health Education

Three of the six services, viz. immunization; health check-up and referral services are provided through NHM & Public Health Infrastructure.

As informed by the Government of Manipur, it is providing safe and hygienic accommodation to pregnant and lactating mother by linking them with Shakti Sadan Homes and the Integrated Child Development Scheme functionaries are taking care of the basic necessities and nutritional requirement including supplementary nutrition of women and children. A guideline has been issued by the State Government for setting up and operation of relief camps. Besides, Shakti Sadan team under Mission Shakti is also providing nutritional requirement besides shelter to the pregnant women and to women in distress.

(ii) Mission Shakti: Mission Shakti comprises of two sub-schemes '**Sambal**' and '**Samarthya**' for safety and security of women and empowerment of women respectively. In the various schemes being implemented under Mission Shakti, 16 One Stop Centres (OSCs), 45 Shakti Sadans (Integrated Relief and Rehabilitation Home for women), 15 Sakhi Niwas (Working women Hostels) are functional in Manipur.

The Government of India has also set up a dedicated non-lapsable fund called 'Nirbhaya Fund' for implementation of initiatives aimed at enhancing the safety and security for women in the country. Under the Nirbhaya Fund, a total of 42 projects have been appraised in all States/UTs, including Manipur, which include Emergency Response Support System, Central Victim Compensation Fund, Central Forensic Science Lab, Provision of CCTV cameras in Railway Stations and Bus Stops, Nirbhaya Shelter Home, Cyber Crime Prevention against Women & Children etc.

(iii) Mission Vatsalya: Under Mission Vatsalya, the Child Protection Scheme (CPS) has been strengthened for better outreach and protection for children in need and care and also support and sustain Children in difficult circumstances. Under the scheme, 86 Child Care Institutions are functioning in Manipur.

As informed by the Government of Manipur, following steps have been taken to mitigate the sufferings of women and children affected by conflict in Manipur:

1. Providing Psycho-social support to women by the Counsellors of the One Stop Centres and other support services alongwith Shakti Sadan under Mission Shakti.
2. Providing counselling services to children by the counsellors of Child Care Institutions (CCIs) under the supervision of District Child Protection Units (DCPUs).
3. Mental health Society under the Manipur State Health Mission has been providing counselling services to women and children.
4. Women helpline-181 has been providing all possible services to women in distress.
5. A Grievance Redressal Helpline- IVRS Toll free No (**1800-309-0931**) has also been started in the State for people staying in camps to lodge their grievances
6. Around 400 Officers/ Officials constantly monitoring the functioning of Relief Camps across the State. Camps are visited regularly by the Camp Cluster Officers and any gaps identified at the camps are brought to the notice of District Administration for swift remedy
7. Deputy Commissioners have also been directed to identify all children, who have been separated from their parents/ guardians, and ensure due steps are taken to rehabilitate the same.
8. Steps are being taken up to restore separated children to their parents/guardians and CNCP children are linked with Mission Vatsalya.
